

**In the National Company Law Tribunal, Jaipur**

**Item No. 204**

**CP No. (IB)-225/9/JPR/2019**

**UNDER SECTION 9 OF IBC, 2016**

**In the matter of:**

**Mr. Rohit Bafna**

.....Applicant/Petitioners

**VS.**

**M/s Grexter Housing Solutions Pvt. Ltd.**

.....Respondent

**Order delivered on 18.09.2019**

**Coram: DR. POONDLA BHASKARA MOHAN, JUDICIAL MEMBER  
SH. RAGHU NAYYAR, TECHNICAL MEMBER**

For Petitioner (s) : Abhishek Kumar, Adv.  
Harsh Gattani, Adv.  
Naresh Kumar Sejvani, Adv.  
For Respondent(s) : None appeared.

**ORDER**

The learned counsel for the applicant shall take out personal notice to the respondent by SPAD/RPAD and all other modes and file proof of service within ten days from today. Post the matter on 10.10.2019.

*Sd -*

(RAGHU NAYYAR)  
TECHNICAL MEMBER

*Sd -*

(DR. POONDLA BHASKARA MOHAN)  
JUDICIAL MEMBER